<u>Annexure-9</u> Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 23-06-2025 List of other creditors (Other than financial creditors and operational creditors)													
(Amount in Rs.)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of any				
			Amount claimed	of claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related party	Amount of contingent claim	Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks , if any